

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 296 of 2021

IN THE MATTER OF:

Daimler Financial Services India Pvt. Ltd.

...Appellant

Versus

Mr. Ankit Kumar Aggarwal & Anr.

...Respondents

Present: -

For Appellant: Mr. Prasouk Jain, Advocate.

For Respondent: Ms. Honey Satpal, Advocate for R-1.

Mr. Abhishek Anand, Advocate for R-2.

O R D E R
(Virtual Mode)

08.04.2021 Heard Learned Counsel for the Appellant and Respondents.

Order is reserved.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R. N./ nn./